

**Rise in militant activities in J & K**

2172. SHRI ISH DUTT  
YADAV :

SHRI ANANT RAM  
JAISWAL :

SHRI SATYA PRA-  
KASH MALAVIYA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Governor of J & K admitted rise in militant activities in the J & K valley ;

(b) if so, what is Government's reaction thereto ; and

(c) whether it would be justified to hold general elections in the State despite Governor's admission regarding rise in militant activities in the valley/State ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) to (c) The situation in Jammu and Kashmir, though still difficult and challenging, has shown a qualitative change for the better. However, as also observed by the Governor, the Pakistani and Terrorist Outfits have, made efforts to escalate the violence since second fortnight of June, 1992. The security forces have stepped up pressure and continued with stern action against terrorists and strong measures against infiltration and flow of arms and ammunition from across the border.

The Government is keen to hold elections as soon as favourable conditions for free and fair elections are created. No definite time can, however, be set for elections at this stage.

**Demand for creating conducive conditions in Jammu and Kashmir**

2173. SHRI STAYA PRA-  
KASH MALAVIYA :

SHRI ISH DUTT  
YADAV :

SHRI RAM GOPAL  
YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a majority of the Kashmiri Pandit migrants want to go back to their homes in the Valley even when their houses stand burnt or ransacked there ;

(b) whether it is also a fact that Kashmiri Pandits demand conducive conditions for return to the valley ;

(c) if so, what is Government's reaction thereto ; and

(d) what measures Government propose to take for creating conducive conditions for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) to (d) The Government is in agreement that the Kashmiri migrants including Kashmiri Pandits should return to their homes in the Valley with the improvement in the situation over there. The efforts of the Administration in this direction are to contain terrorism and bring back normalcy in the Valley. The Security Forces have continued pressure on the terrorists through a combination of selective combing and search operations based on specific intelligence and by strong vigil on the border and vulnerable areas.